

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2754.
TO BE ANSWERED ON FRIDAY, THE 24TH MARCH, 2023.**

INDUSTRIAL NODES UNDER VCIC

2754 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that all the three industrial nodes identified in the State of Andhra Pradesh under Visakhapatnam Chennai Industrial Corridor (VCIC) has not seen substantial improvement towards implementation due to which the potential employment generation has not taken place, so far;
- (b) if so, the details thereof;
- (c) whether Government has fixed any time frame by which to make all the three industrial nodes in the State of Andhra Pradesh under VCIC operational and functional;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** Three industrial nodes have been identified in the State of Andhra Pradesh under Visakhapatnam Chennai Industrial Corridor (VCIC) which are at different stages of project development.
- (c) to (e):** Making land available for the nodes is the responsibility of the State Government. The time frame for operationalizing the project can be ascertained once the land is handed over by the State Govt.
